

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.09.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1301 of 2021 in Comp. App. (AT) (Ins) No. 89 of 2021	UTI Structured Debt Opportunities Fund-I Vs. Pinkush Jaiswal	Mahesh Agarwal	Ankita Singhania  Amit Jaste

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**By order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**